

F. No. 01(05)/Circular/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 04.09.2024

**CIRCULAR**

Huge variation is found in the number of appeals pending physically with the system generated statement. Physical verification of appeals was done during November/December 2023 and lists were prepared at Principal Bench, Delhi and eight Regional Benches. These lists may be compared with the list of pending appeals as available in the computer system by each Bench so that necessary corrections in the figures, if necessary, may be carried out. This exercise may be completed within a period of three weeks and a report may be submitted to the Registrar latest by 30.09.2024. The computer section shall provide the bench wise list of pending appeals as available in the system.

This issues on the direction of the Hon'ble President.

By Order,

(S. K. Tiwari)

Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. PA to Registrar, CESTAT, New Delhi.
3. Deputy/Assistant Registrar, CESTAT, all benches.
4. Assistant Registrar (Computer Section), CESTAT, New Delhi.
5. Office copy/Website.